

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 273 /UHC/Admin.A/2017

Dated: November 29, 2017.

Sri G.S. Dharamshaktu, Presiding Officer, Labour Court, Hardwar is repatriated and posted as District & Sessions Judge, Pauri Garhwal, on superannuation of Sri Kawer Sain on 30.11.2017.

Note : - Recommendation has been sent to the State Government for the posting of Sri Shanker Raj, (presently posted as Chairman, Permanent Lok Adalat, Hardwar) as Presiding Officer, Labour Court, Hardwar, in addition to his present duties.

This order will come into force w.e.f. 01.12.2017.

By Order of the Court,

Sd/-
(Narendra Dutt)
Registrar General.

No. 5256 /XIII-b-1/Admin.A/2017

Dated: November 29, 2017.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun – 248 195.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
6. All the District & Sessions Judges of the State Judiciary, Uttarakhand.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
9. Presiding Officer, Labour Court, Hardwar.
10. All the Registrars of the Court.
11. P.P.S to Hon'ble the Chief Justice.
12. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S. to Registrar General.
14. Senior Treasury Officers Hardwar and Pauri Garhwal.
15. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
16. Guard File / Assistant Concerned.


Assistant Registrar
Admin.A